

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA NO.575/2001

Monday this the 15th day of January, 2007

Coram:

**Hon'ble Mrs.Sathi Nair, Vice Chairman
Hon'ble Mr.George Paracken, Judicial Member**

1. V.Nandakumar,
Station Master Grade I,
Southern Railway,
Coonoor,
Niligiri.
2. M.Krishnan Nambudiri,
Station Master Grade I,
Southern Railway, Ottapalam
3. C.Venu,
Traffic Inspector/Hqs,
Southern Railway,
Divisional Office, Palakkad.

By Advocate Mr.P.A.Kumaran for Mr.M.R.Hariraj

Vis.

1. Union of India represented by Secretary to Government of India, Ministry of Railway, New Delhi.
2. General Manager, Southern Railways, Chennai.
3. Chief Personnel Officer, Southern Railway, Chennai.
4. Senior Divisional Personnel Officer, Southern Railway, Palakkad Division, Palakkad.
5. Mr.K.Meganathan, Area Officer, Southern Railway, Palakkad Division, Palakkad.

By Advocates
Ms.Deepa Pal for Mr.P.Haridas (R 1-4)
Mr.T.C.G.Swamy (R-5)

This OA having been heard on 15th January,2007, the Tribunal on the same day delivered the following:-

(ORDER)

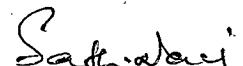
Hon'ble Mrs.Sathi Nair, Vice Chairman

It is submitted by the counsel for the applicant as well as for the private respondents that this OA has been filed by the applicant aggrieved by adhoc promotion granted to the 5th respondent and that all the applicants and the 5th respondent have retired and that the grievance is not subsisting any more and hence the OA has become infructuous.

OA is dismissed as infructuous.


GEORGE PARACKEN
JUDICIAL MEMBER

abp


SATHI NAIR
VICE CHAIRMAN